

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal. No.589/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th January 2018, 10.30 A.M

Name of the Company	Sri Ansuman Patnaik & Ors-Vs-ROC, Orissa		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) MS. Swapna Choubey, Adv
2) Mr. Krishnendu Mukherjee, Adv
3) MS. Anindita Mukherjee, Adv

} Petitioners

} Krishnendu Mukherjee
08/01/2018

ORDER

Ld. Counsel for the appellant is present.

Report of ROC, Odisha is received.

For further hearing list the matter on 21/02/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)